

Act

The Uttarakhand Annual Transfer for Public Servants (Repeal) Bill, 2012

[Uttarakhand Bill No: of 2012]

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BILL

to repeal the Uttarakhand Annual Transfer for Public Servants Act, 2011 (Uttarakhand Act No. 21 of 2011).

Be it enacted by the Legislature of State of Uttarakhand in the Sixty-third Year of the Republic of India as follows: --

**Short title and
Commencement**

1. (1) This Act may be called the Uttarakhand Annual Transfer for Public Servants (Repeal) Act, 2012.
- (2) It shall be deemed to have come into force on May 16, 2012.

**Repeal of
Uttarakhand Act
No. 21 of 2011**

2. The Uttarakhand Annual Transfer for Public Servants Act, 2011 is hereby repealed.
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